

SCHEDULE I**FORM A****PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF SAF-HOLLAND INDIA PRIVATE
LIMITED**

1.	Name of the Corporate Person	SAF-HOLLAND INDIA PRIVATE LIMITED
2.	Date of Incorporation of Corporate Person	07/05/2013
3.	Authority under which Corporate Person is incorporated/registered	Registrar of Companies, Chennai.
4.	Corporate Identity Number/Limited Liability Identity Number of corporate person	U35990TN2013FTC090984
5.	Address of the registered office and principal office (if any) of Corporate Person	Registered Office Address: 36, Andal Nagar, Ponneri High Road, Manali New Town, Chennai-600103.
6.	Liquidation Commencement date of Corporate Person	28th June 2021
7.	Name, address, email address, telephone number and the registration number of the Liquidator	Mr. Pranav Damania IBBI/IPA-001/IP-P00079/2017-18/10164 Address :- 407, Sanjar Enclave, Above Mahindra Showroom, Opposite Milap Cinema, S.V Road, Kandivali West, Mumbai - 400067. Email Id :- pranav@winadvisors.co.in Alternate e-mail id:- pranav@consultinsolvency.com Cell :- +9198204 69825
8.	Last date for submission of claims	Within 30 days from the Liquidation Commencement date

Notice is hereby given that the **SAF-Holland India Private Limited** has commenced voluntary liquidation on 28th June 2021.

The stakeholders of **SAF-Holland India Private Limited** are hereby called upon to submit a proof of their claims, on or before **27th July 2021**, to the liquidator at the address mentioned against item 7.

The Financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Pranav Damania
Liquidator for **SAF-Holland India Private Limited**

Date: 30th June 2021.

Place: Mumbai